

**Central Administrative Tribunal
Principal Bench**

**CP No. 686/2014
In
OA No. 1812/2013**

New Delhi this the 16th day of October, 2015

**Hon'ble Mr. A.K. Bhardwaj, Member (J)
Hon'ble Dr. B.K. Sinha, Member (A)**

1. Mr. Pankaj Prashar
s/o Mr. Maher S. Sharma
r/o F-619 Madipur, New Delhi-63
2. Mr. Kamal Kumar Sharma
s/o Mr. Bajrang Lal Sharma
r/o J-39 Adhyapak Nagar
Nanaglooi, Delhi-41
3. Pankaj Kumar
s/o Mr. Rajpal Singh
r/o N-2/3 Police Station
QTRs, Model Town-I, Delhi
4. Mr. Jitender
s/o Mr. Rajender Singh
r/o H.No.299, Awas Vikas Colony- 1st
DMC Road, Bulandshahar (UP)203001
5. Mr. Vinod Kumar
s/o Mr. Ajit Singh
r/o H.No.484/3
Ambedkar Nagar Extn.
Haider Pur, Delhi-88

-Petitioners

(By Advocate: Mr. Ajesh Luthra)

Versus

1. Shri B.S. Bassi,
Commissioner of Police
PH, MSO Building
IP Estate, New Delhi
2. Shri Amitava Bhattacharyya,
Chairman

Staff Selection Commission
 Northern Region
 Block No.12, CGO Complex
 Lodhi Road, New Delhi-3

-Respondents

(By Advocates: Mr. Amit Anand for Delhi Police
 Mr. S M Arif for SSC)

ORDER (Oral)

By Mr. A.K. Bhardwaj, Member (J):

Learned counsels for the parties are *ad idem* that with the issuance of letter No. 3289/Rectt. Cell/(AC-II)/PHQ dated 15.10.2015, the order passed by the Tribunal in OA No. 1812/2013 stands complied with. The letter read thus:-

“Subject:- **Contempt Petition No. 686/2014 in OA No. 1812/2013 CP 364/2015 MA 1449/2013.**

Sir,

I am to state that in compliance of Hon'ble CAT's directions, codal formalities of 05 petitions of Contempt Petition No. 686/2014 in OA No. 1812/2013 CP 364/2015 MA 1449/2013 have been got conducted on priority basis and present status is as under:-

Roll No.	Rank, Name & No. of the candidate	Report DE Cell	Report Vigilance	Report of Distt./Units
2201057860	ASI. Pankaj Kumar, 6/DAP	Received	Not received	Received
2201060783	HC Kamal Kumar Shar 1748/West	Received	Not received	Not Received from West Distt
2201062152	HC Vinod Kumar 226/NW	Received	Not received	Received
2201024761	HC Pankaj Praser, 680/L	Received	Not received	Received
2201057481	CT.	Received	Not	Received

	Jitender 855/DAP		received	
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1. Medical examination have been got conducted and medical report have been received. All the applicants have been declared fit.
2. Police verification reports of all applicants have been received.

The remaining reports will be obtained shortly from concerned Distt./Units. After receiving the same, offer of appointment will be issued to the petitioners and will be sent for basic training w.e.f. 01.11.2015. The Hon'ble CAT may kindly be apprised accordingly.”

2. In view of the stand taken by them, the CP is disposed of. Notice issued to the respondents are discharged. No costs.

(Dr. B.K. Sinha)
Member (A)

(A.K. Bhardwaj)
Member (J)

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